

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 47 & 32 OF 2015

Dated: 13th August, 2015

APPEAL No. 47 OF 2015

In the matter of:-

Nabha Power Ltd. & Anr.

Versus

Punjab State Power Corporation Ltd. Anr.

...Appellant(s)

...Respondent(s)

APPEAL No. 32 OF 2015

In the matter of:-

Talwadi Sabo Power Ltd.

Versus

PSESRC & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **24.09.2015.**

COURT MASTER